

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II, SECTION 3, SUB-SECTION(i)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
(CENTRAL BOARD OF EXCISE AND CUSTOMS)

NOTIFICATION

New Delhi, the 28th December, 2017

No. 119 /2017- Customs (N.T.)

G.S.R. (E).- In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs, hereby directs that each of the notifications of the Government of India, Ministry of Finance (Department of Revenue), specified in column (2) of the Table shall be amended in the manner as specified in the corresponding entry in column (3) of the said Table, namely:-

| S. No. | Notification number and date | Amendments |
|---------------|--|---|
| (1) | (2) | (3) |
| 1. | Notification No. 82/2017-Customs (N.T.) dated 24 th August, 2017 | In the said principal Notification, in paragraph 2, for the figures, letters and word "1 st January, 2018", the figures, letters and word "15 th January, 2018" shall be substituted. |
| 2. | Notification No. 85/2017-Customs (N.T.) dated 07 th September, 2017 | In the said principal Notification, in paragraph 2, for the figures, letters and word "1 st January, 2018", the figures, letters and word "1 st April, 2018" shall be substituted. |
| 3. | Notification No. 92/2017-Customs (N.T.) dated 28 th September, 2017 | In the said principal Notification, in paragraph 2, for the figures, letters and word "1 st January, 2018", the figures, letters and word "15 th January, 2018" shall be substituted. |

[F. No. 450/100/2017 – Cus-IV]

(ZUBAIR RIAZ)
Director (Customs)

Note:

1. The principal notification No. 82/2017-Customs (N.T.), dated 24th August, 2017, was published in the Gazette of India, Extraordinary vide number G.S.R. 1064(E), dated the 24th August, 2017 and was last amended by notification No. 99/2017-Customs (N.T.), dated the 27th October, 2017 published in the Gazette of India, Extraordinary vide number G.S.R. 1348(E), dated the 30th October, 2017.

2. The principal notification No. 85/2017-Customs (N.T.), dated the 7th September, 2017, was published in the Gazette of India, Extraordinary vide number G.S.R. 1136 (E), dated the 7th September, 2017 and was last amended by notification No. 99/2017-Customs (N.T.), dated the 27th October, 2017 published in the Gazette of India, Extraordinary vide number G.S.R. 1348(E), dated the 30th October, 2017.
3. The principal notification No. 92/2017-Customs (N.T.), dated the 28th September, 2017, was published in the Gazette of India, Extraordinary vide number G.S.R. 1210(E), dated the 28th September, 2017 and was last amended by notification No. 99/2017-Customs (N.T.), dated the 27th October, 2017 published in the Gazette of India, Extraordinary vide number G.S.R. 1348(E), dated the 30th October, 2017.